THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) Yes Sir. Before introduction of Post Based Reservation Rosters from 2.7.1997. 120 Point Roster for Group A and B and 100 Point Roster for Group C and D categories were followed in respect of Direct Recruitment. For promotions, 40 point Roster was followed in respect of all Groups.

[Translation]

71

## Corruption Cases Against SAIL Employees

5223.PROF. RITA VERMA : SHRI JAGDAMBI PRASAD YADAV :

Will the Minister of STEEL AND MINES be pleased to state:

- (a) the number and nature of Corruption cases registered against the officers of various units of SAIL;
- (b) the number of officers against when the enquiry has been conducted; and
- (c) the action taken against the officers found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS): (a) The number of vigilance cases initiated against executives of various Units of Steel Authority of India Limited (SAIL) in the year 1997 and 1998 (upto June, 1998) are as under:-

Year	Number	
1997	49	
1998(upto June'98)	25	

The Nature of charges levelled against the executives interalia, include irregularities in purchases, irregularities in placement/execution of contracts, favouritism to customers in sale of steel materials, misuse of advances granted by the Company, misuse of Travelling Allowance, and acceptance of bribe, etc.

(b) The number of officers against whom inquiry (Regular Departmental Action) has been initiated are as under:

Year	Number	
1997	71	
1998 (upto June'98)	39	

(c) As a result of the Regular Department Action, the number of executives on whom major/minor penalty punishment was imposed during 1997 and 1998 (upto June 1998) are:

Year	Number
1997	47
1998(upto June/98)	10

[English]

## Restoration of Joravarnagar-Sayla Railway Line

5224. SHRIMATI BHAVNA KARDAM DAVE: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have received representations for restoration of Joravarnagar-Sayla narrow gauge railway line in Rajkot Division, Western Railway because of its historical importance and being a place of pilgrimage; and
- (b) if so, the action taken/proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTER OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING & PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) Joravarnagar-Sayla (26 kms.) narrow gauge section was closed in 1988 as it was running at a loss and was totally uneconomical. The number of passengers kept reducing and there was no goods traffic. This was due to train taking one hour fifty five minutes while the journey time by road was only 40 minutes and journey by road was also cheaper. The same position continues as such there is no proposal for restoration of the line.

## Errors in Bills of Indian Airlines

5225. SHRIMATI GEETA MUKHERJEE : SHRI CHANDU LAL AJMEERA : SHRIMATI LAKSHMI PANABAKA : SHRI V.V. RAGHAVAN :

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether attention of the Government has been to a news-item captioned "Business with IA" appearing in the Indian Express dated June 18, 1998;
  - (b) if so, the facts thereof; and
  - (c) the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Yes, Sir.

(b) and (c) The matter has been investigated by the Management of Indian Airlines and it has been found that correct amount was charged in all the cases and as such